

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 09 OF 2019 &
IA NOS. 1667, 1668 OF 2018 &
IA NOS. 364, 548 & 1013 OF 2019**

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. Avanti Solar Energy Private Limited
Versus
Gulbarga Electricity Supply Company Limited
& Ors.**

**....Appellant(s)
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhulinga Navadgi
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-1 & 2

ORDER

List the matter on **30.07.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**